

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 13(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH.R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE COMPANY: A.A Development Capital India Fund LLC
Vs
M/s. Bar Flex Ployfilms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Mr. ARUN KATHALIA	Sr-Adv.	} FOR RESPONDENT	[Signature]
2.	Ms. POOJA MSAIGAL	Adv.		
3.	Mr. AKSHAY GUPTA	Adv.		
4.	Ms KHYATI SHARMA	Adv.		

1.	MR. ABHIJEET SINHA	ADV.	} FOR PETITIONER	[Signature]
2.	MS. MALAVIKA LAL	ADV.		
3.	MR. SIDDHARTH NAIDU	ADV.		

ORDER

CA 156/PB/2016

Reply to the application is yet to be filed. However, a copy of the same has been served on the applicant – respondent. Let the reply be filed in the registry within one week. Rejoinder, if any, be filed within a week thereafter.

List for arguments on 23.02.2017.

[Signature]
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

[Signature]
(R. VARADHARAJAN)
MEMBER (J)